

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2755

ANSWERED ON:17.08.2004

TRANSFER POLICY FOR K.V. TEACHERS

Badi Shri Rajendra Kumar; Jagannath Dr. M.; Verma Shri Ravi Prakash; Verma Smt. Usha

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has recently formulated a new transfer policy for Kendriya Vidyalaya teachers;
- (b) if so, the details thereof ;
- (c) the modalities which have been worked out to ensure that unnecessary distress is not caused to anyone especially to women teachers;
- (d) the number of applications received during the last year till date by the Kendriya Vidyalaya Sangathan and Union Government regarding transfer of employees particularly from lady teachers to Delhi on the pretext of distance of more than 500 KM; and
- (e) the action taken by the Government so far in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) to (e) A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 2755 FOR 17.8.04 BY DR. M. JAGANNATH, SH. RAJENDER KUMAR, SH. RAVI PRAKASH VERMA AND SMT. USHA VERMA HON'BLE MPs REGARDING TRANSFER POLICY FOR KV TEACHERS.

(a) to (c): The Government has recently issued guidelines to the KVS to modify the transfer policy of the Kendriya Vidyalaya Sangathan for the academic year 2004-05 to the following extent:-

- i. No transfers will be made other than on administrative grounds or on requests made by teachers, outside the Zone or Region identified for this purpose by the KVS;
- ii. The transfers should mostly be done only against vacancies on the basis of requests received for the same;
- iii. As far as possible, where either of the spouses are in the employment of Central Government, a KVS employee will not be transferred unless the spouse is also getting a transfer. The same principle may also apply in respect of those teachers whose spouses are working in Central PSUs, or with the State Government;
- iv. Wherever transfers made in the past for lady teachers to places more than 500 KMs, a choice will be given to them to come back to any position within 500 KMs, provided there is a vacancy for the same.

Detailed guidelines in respect of the above have since been issued on 7th July 2004.

(d) On inception of the new transfer policy for KVS, 13,554 applications for request of transfer have been received for the year 2004-05. Out of these, 565 requests have been received from lady employees, who were transferred to places more than 500 KMs and want to come back to a place within 500 KMs. Particularly for Delhi, KVS has received such requests from 48 lady employees.

(e) Requests within Intra Region/Inter Region mutual transfers have already been considered and orders have been issued. This will be followed by adjustment of surplus teachers and transfers of teachers against clear vacancies.